# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED OUESTION NO. 641

ANSWERED ON 23/07/2025

#### SETTING UP OF SOLAR PLANTS

#### 641. SHRI ABHAY KUMAR SINHA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken/proposes to take any steps to set up more number of solar power plants in the country;
- (b) if so, the progress made so far under those schemes and their targeted capacity along with the details of budget allocation and expenditure during the last five years, year-wise;
- (c) If not, the reasons therefor; and
- (d) the details of installed capacity of grid-connected solar power projects in the State of Bihar so far, district-wise?

#### ANSWER

### THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) to (c) As on 30.06.2025, solar projects of 116.25 GW capacity have been installed in the country. The Government has already taken various progressive steps to set up solar power plants in the country, which are mentioned at **Annexure-I.** Government has also been implementing various schemes to promote solar energy in the country which are provided at **Annexure-II**. The details of budget allocation and expenditure during last 5 years under the above schemes is given at **Annexure-III**.
- (d) The details of installed capacity of grid-connected solar power projects in the State of Bihar so far, district-wise, is provided at **Annexure-IV.**

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### ANNEXURE-I REFFERED TO IN REPLY TO PART (a), (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 641 FOR 23.07.2025

#### Steps Taken to increase Solar Energy Generation in the Country

- Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies (REIAs) [REIAs: Solar Energy Corporation of India Limited (SECI), NTPC Limited, NHPC Limited, SJVN Limited] from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Gridconnected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06<sup>th</sup> June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.

- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

### ANNEXURE-II REFFERED TO IN REPLY TO PART (a), (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 641 FOR 23.07.2025

#### **List of Operational Schemes to Promote Solar Energy**

Scheme/Programmes		Incentives presently available as per the Scheme		
a) PM Surya Ghar: Muft Bijli Yojana Yojana for installing	1. Under the PMSG: MBY, the CFA for installation of Rooftop Solar in the Residential Sector is given below:			
rooftop solar and providing free electricity up to 300 units every month for One Crore households.	S.No.	Type of Residential Segment	CFA	CFA (Special Category States/UTs)
	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp
	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp
	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
	4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp
	3.	The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such as create conducive regulatory and administrative mechanisms, achieve targets for implementation. The incentive is pegged at 5% of applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.  To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSG: MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institutions (PRIs), at the rate of Rs.1000 for every installation of RTS in residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer.  Further, a fund of Rs. 800 crore has been provisioned for developing a Model Solar Village in each district of the		

Scheme/Programmes	Incentives presently available as per the Scheme	
	country, with an assistance of Rs 1 crore per Model Solar Village under PMSG: MBY scheme.	
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).	Viability Gap Funding (VGF) support up to Rs. 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.	
c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursal depends upon:  (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.	
d) Solar Park Scheme with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.	<ul> <li>(a) Up to Rs. 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR).</li> <li>(b) Rs. 20 lakh per MW or 30% of the project cost, whichever is lower, for development of shared infrastructure of Solar Park.</li> </ul>	
e) PM-KUSUM scheme for setting up decentralized solar or other renewable energy power plants, installation of standalone solar agriculture pumps, and solarization of existing grid-connected agriculture pumps, including feeder-level solarization. The scheme	Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants  Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.	

Scheme/Programmes	Incentives presently available as per the Scheme		
benefits not only farmers but also the States and DISCOMs.	• • •		
f) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with a provision for providing off-grid Solar Lighting where electricity supply through grid is not techno-economically feasible.	Components Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (under PM JANMAN component only) Solarisation of 2000 public institutions through off-grid solar systems (under DA JGUA component only)	Central Share (100%) Rs. 50,000 per HH or as per actual cost Rs. 1 lakh per MPC  Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution	

### ANNEXURE-III REFFERED TO IN REPLY TO PART (a), (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 641 FOR 23.07.2025

### Details Of Budget Allocation and Expenditure During Last 5 Years under schemes meant for Solar Energy Projects

Financial Year	Budget Allocation Expenditure do	
	(In Rs. crore)	(In Rs. crore)
2020-2021	1900.62	1480.08
2021-2022	3499.87	2732.86
2022-2023	4980.46	3881.27
2023-2024	6041.56	4834.07
2024-2025	15061.35	12237.59

## ANNEXURE-IV REFFERED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 641 FOR 23.07.2025

### District-wise Installed Capacity of Grid-Connected Solar Power Projects in Bihar

Sl. No.	Name of the District	Installed Capacity in MW
1	Araria	1.33
2	Arwal	0.95
3	Aurangabad	21.64
4	Banka	81.05
5	Begusarai	1.99
6	Bhagalpur	2.57
7	Bhojpur	1.90
8	Buxar	0.82
9	Dharbhanga	3.79
10	Gaya	63.58
11	Gopalganj	0.97
12	Jamui	1.22
13	Jehanabad	1.59
14	Kaimur	1.60
15	Katihar	1.67
16	Khagaria	0.25
17	Kishanganj	2.89
18	Lakhisarai	1.32
19	Madhepura	1.65
20	Madhubani	1.79
21	Munger	2.27
22	Muzaffarpur	2.72
23	Nalanda	10.60
24	Nawada	14.57
25	Paschim Champaran	17.85
26	Patna	15.48
27	Purbi Champaran	2.15
28	Purnia	6.16
29	Rohtas	6.17
30	Saharsa	1.15
31	Samastipur	2.70
32	Saran	1.66
33	Sheikhpura	1.20
34	Sheohar	1.30
35	Sitamadhi	2.83
36	Siwan	0.46
37	Supaul	2.98
38	Vaishali	2.32
39	Others/Capacity added by DISCOMs	17.95
-	Total	307.07